

ANNEXURE-4

Name of the corporate debtor: M/s A M Vinyl Private Limited;
Date of commencement of liquidation: 06.07.2020;

List of stakeholders as on: 31.12.2021

List of Operational creditors (Employees)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim						% share in total amount of claims admitted
1	N/A	Makeesh Chandra Shukla		04.08.2020	18,50,412/-	2,50,000/-	Yes	OC	45.46%	NA	NA	16,00,412/-	16,00,412/-	Amount admitted only 2.5 Lacs as confirm by the Ex-Directors of CD. Regarding the Balance amount no supporting documents file along with claim. It may be revised after receiving the proof of evidence.
2	NA	Sudashan Kumar Lath		05.08.2020	1,50,000/-	1,50,000/-	Yes	OC	27.27%	NA	NA	-	-	Amount admitted
3	NA	Chanehal Lath		05.08.2020	1,50,000/-	1,50,000/-	Yes	OC	27.27%	NA	NA	-	-	Amount admitted
Total					21,50,412/-	5,50,000/-			100%			16,00,412/-	16,00,412/-	

(Amount in ₹)



Anup Kumar

Liquidator of M/s A M Vinyl Pvt. Ltd.

IP Regd. No. IBI/PA-002/IP-N00333/2017-18/10911

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